

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

JALANDHAR AMRITSAR TOLLWAYS LIMITED OPERATING IN CONSTRUCTION TOLL ROAD ACTIVITIES IN PUNJAB

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Jalandhar Amritsar Tollways Limited PAN – AABCJ6270F CIN - U45203DL2005PLC139732
2.	Address of the registered office	15th Floor, Eros Corporate Tower, Nehru Place, New Delhi – 110019
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	There are no fixed assets as per the information available
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable since the Company is not in operations.
7.	Number of employees/ workmen	Zero
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email to the Resolution Professional at Email: cirp.jatl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email to the Resolution Professional at Email: cirp.jatl@gmail.com
10.	Last date for receipt of expression of interest	25 April 2025
11.	Date of issue of provisional list of prospective resolution applicants	30 April 2025
12.	Last date for submission of objections to provisional list	05 May 2025
13.	Date of issue of final list of prospective resolution applicants	15 May 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 May 2025
15.	Last date for submission of resolution plans	14 June 2025
16.	Process email id to submit Expression of Interest	cirp.jatl@gmail.com

Date: 10 April 2025

Place: Mumbai



Sd/-

Signature of the Resolution Professional
For **Jalandhar Amritsar Tollways Pvt. Ltd.**

Sanjay Kumar Mishra

Resolution Professional of Jalandhar Amritsar Tollways Ltd.

IBBI Regn. No. IBBI/IPA-001/IP-P01047/2017-2018/11730

AFA: AA1/11730/02/311225/107734 (Valid till 31.12.2025)

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